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CrI.A.No. 868 OF 2001
ITEM No.63

Court No.10

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CrI.M.P. No. 5977/2001 In
Criminal Appeal No. 868/2001

(From the judgement and order dated 06/07/2001 in CRLA 790/90
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

AJITSINH ANDUBHA PARMAR & ANR.

Appellant (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Appln(s). for bail)

Date : 26/11/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s) Mr. R.K. Jain, Sr. Adv.,
Mr. Sanjay Kapur, Adv.
Mr. M.B. Dodia, Adv.,
Mr. Vikram Thakre, Adv.

For Respondent (s) Mrs. Hemantika Wahi, Adv.,
Ms. Anu Sawhney, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
.SP2

Bail granted to the satisfaction of learned Addl.
Sessions Judge, Surendranagar, Gujarat. CrI.M.P. stands
disposed of.

.SP1

(R.K. Dhawan)
Court Master

(D.D.Jindal)
Assistant Registrar